

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

C I V I L A P P E A L N O ( s ) . 2 9 7 5 O F 2 0 0 4

K U M A R M A I N I

Appellant (s)

V E R S U S

C O M M N R . O F I N C O M E T A X , P U N J A B  
)

Respondent(s)

(With prayer for interim relief and office report )

Date: 09/ 0 7 / 2 0 0 7 This Appeal was called on for hearing today.

C O R A M :

H O N ' B L E M R . J U S T I C E A S H O K B H A N  
H O N ' B L E M R . J U S T I C E V . S . S I R P U R K A R

For Appellant(s) Mr. Simr an Mehta, Adv. for  
Ms. Shipr a Ghose, Adv.

For Respondent(s) Miss Shweta Garg, Adv. for  
Mr. B.V. B a l r a m Das, Adv.

UPON hearing counsel the Court made the following  
O R D E R

To be listed after the decision of the Constitution Bench in Bri j L a l & O t h e r  
s vs.  
C o m m i s s i o n e r o f I n c o m e T a x [ 2 0 0 5 ] 2 7 9 I T R 4 3 2 ( S C ) .

(Parveen Kr. Chawla)  
Vij) Court Master  
ter

(Neeru Bala  
Court Mas